

Name of Corporate Debtor	Go Airlines (India) Limited	Date of commencement of CIRP	May 10, 2023	List of Creditors as on:	January 31, 2024
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List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

Amount in INR

S.No.	Name of Creditor	Details of Claims received		Details of claims admitted					Amount of contingent claims	Amount of any mutual dues that may be set off	Amount of Claims not admitted	Amount of Claims under verification	Remarks (if any)
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Whether Related Party?	% Voting Share in CoC					
1	Central Bank of India	18-05-2023	19,34,65,83,707	19,34,41,77,429	Loan	Yes	No	51.54	-	-	24,06,279	-	
2	Bank of Baroda	19-05-2023	17,47,40,82,375	17,44,52,21,491	Loan	Yes	No	46.48	-	-	2,88,60,884	-	
3	IDBI Bank	19-05-2023	74,55,80,258	74,46,48,162	Loan	Yes	No	1.98	-	-	9,32,096	-	
	Total		37,56,62,46,340	37,53,40,47,081				100.00			3,21,99,259	-	

Note:

- The claims admitted, if any, are based upon verification of proof of claims and information available with the corporate debtor.
 - Claims admitted, if any, are subject to revision/ substantiation/ modification on the basis of any additional information/ evidence/ clarification/ revised claim being received
 - Deutsche Bank India and DB International (Asia) Limited had earlier submitted their claims against the Corporate Debtor which was verified and admitted by the IRP.
- Accordingly, both Deutsche Bank India and DB International (Asia) Limited were forming part of the CoC as unsecured financial creditors.
- However vide communications dated August 10, 2023, Deutsche Bank India and DB International (Asia) Limited withdrew their claims stating that their claim against the Corporate Debtor has been settled by under the terms of the payment made by indemnities/guarantees issued by other entities securing the payment obligations of the Corporate Debtor.
- Accordingly, these DB Entities no longer form part of the CoC.

Details of Security Interest		
S.No.	Name of Financial Creditor	Security Interest
1	Consortium led by Central Bank of India (comprising Central Bank of India, Bank of Baroda and IDBI Bank)	First ranking pari-passu charge on movable assets of the Company including plant, machinery, tools accessories etc. First pari-passu charge over current assets of the Company First pari-passu charge over escrow receivables First pari passu charge by way of pledge over 4,50,00,000 equity shares by promoters/ promoter entities in the Company Corporate guarantee provided by Wadia Realty Private Limited First ranking pari-passu charge over land admeasuring 94.71 acres situated at village Ovale, Bhayandherpada (abutting on 60mt wide road) Ghodbunder Road, Thane owned by Wadia Realty Private Limited
2	Bank of Baroda (on consortium limits)	Counter guarantee by Company for bank guarantee cum standby letters of credit issued by the Company Pledge over 4,50,00,000 equity shares by promoters/ promoter entities in the Company
3	Central Bank of India (on consortium limits)	Pledge over 2,91,31,343 equity shares by promoters/promoter entities in the Company
4	Central Bank of India (ECLGS)	100% coverage from National Credit Guarantee Trustee Company on any outstanding amount as on date. Second ranking pari-passu charge over security collateralized under the Consortium Facility Charge over any assets created from the proceeds of the facility Second ranking pari-passu charge over cash flows and security of existing credit facilities
5	Bank of Baroda (ECLGS)	100% coverage from National Credit Guarantee Trustee Company on any outstanding amount as on date. Second ranking pari-passu charge over security collateralized under the Consortium Facility Charge over any assets created from the proceeds of the facility Second ranking pari-passu charge over cash flows and security of existing credit facilities
6	IDBI Bank (ECLGS)	100% coverage from National Credit Guarantee Trustee Company on any outstanding amount as on date. Second ranking pari-passu charge over security collateralized under the Consortium Facility Second ranking pari-passu charge over cash flows and security of existing credit facilities